

ITEM NO.810

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 13381/1984

M.C. MEHTA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(1) IA NO. 221907, 221906, 228460 AND 228461/2025 (APPLNS. FOR IMPLEADMENT, O.T., DIRECTIONS AND O.T.) (2) IA NO. 196610, 196611, 196612 AND 196613 AND 2025 (APPLNS. FOR PERMISSION, INTERVENTION, DIRECTION/MODIFICATION AND O.T.) (3) IA NO. 240895, 240897, 240940 AND 240942/2025 (APPLNS. FOR IMPLEADMENT, O.T., MODIFICATION AND O.T.) "ONLY" IN W.P. (C) NO. 13381/1984 ARE LISTED. "ONLY" NAMES OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST. PETITIONER-IN-PERSON MR. A.D.N. RAO, SR. ADVOCATE (A.C.) MR. LIZ MATHEW, SR. ADV. (A.C.) MR. SIDDHARTHA CHOWDHURY, ADV. (A.C.) MS. AAKASHI LODHA, AOR MS. KESHVI ARYA, Adv. MR. AMRISH KUMAR, MR. M.K. MARORIA, MR. G.S. MAKKER, MR. VIJAY PANJWANI, MR. ANKIT GOEL, MR. KAMLENDRA MISHRA (1) MS. SHRADDHA DESHMUKH, ADV. (2) MR. SHUBHAM UPADHAYAY, ADV. (3) MR. DEVENDRA SINGH, ADV.

Date : 13-10-2025 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For applicant(s)

Mr. Rishi Sehgal, Adv.

UPON being mentioned, the Court made the following
O R D E R

As prayed, list I.A. Nos. 237663 and 237831 of 2025 alongwith other applications in W.P.(C) No. 13381 of 1984, which are slated to be listed on 12.11.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR